# **GOVERNMENT OF INDIA AGRICULTURE LOK SABHA**

**UNSTARRED QUESTION NO:2021** ANSWERED ON:02.12.2002 ASSISTANCE TO AGRICULTURAL LABOURERS **BHAN SINGH BHAURA** 

### Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government are aware that due to severe drought this year in several States the worst sufferers were the Agricultural labourers; and
- (b) if so, the measures taken by the Government to provide relief to said labourers, State-wise?

# Answer

## MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) & (b): It is estimated that the loss of production in kharif food-grains will be of the order of 18.72%. The primary responsibility for taking necessary measures is that of the State Governments concerned, Central Governmentsupplements the efforts of the States. In addition to release in advance of second instalment of Central share of Calamity Relief Fund (CRF) fo@002-03, total assistance amounting to Rs. 1999.14 crore from the National CalamityContingency Fund (NCCF) was approved by the High Level Committee for the drought affected States, subject to adjustment of available balances in the CRF of respective States (Annexure-I)In addition, 19.25 lakh MTs of foodgrains have been allocated to the drought affected States under the 'Special Component' of Sampoorna Grameen Rozgar Yojana (SGRY), for relief employment (Annexure-II).

### Annexure-I

STATE-WISE DETAILS OF DEMAND AND AMOUNT APPROVED BY HIGH LEVEL COMMITTEE (HLC) FOR DRC **AFFECTED STATES** 

(Rs. in Crore)

- S.No. STATE DEMAND BY STATE AMOUNT APPROVED BY HLC SUBJECT TO DEDUCTIONS OF BALANCE IN CALAMITY RELIEF FUND (CRF)
- 1. Andhra Pradesh 1210.90 174.61
- 2. Chattisgarh 880.66 92.73
- 3. Haryana 1895.98 109.65
- 4. Himachal Pradesh 155.86 39.45
- 5. Jharkhand 1467.25 42.06
- 6. Karnataka 1562.85 221.46
- 7 Madhya Pradesh 790.38 125.89
- 8. Maharashtra 1730.61 20.00
- 9. Orissa 871.40 120.18
- 10. Punjab 3529.44 125.41
- 11. Rajasthan 7519.76 207.68
- 12. Tamil Nadu 1545.76 228.30 13. Uttranchal 401.81 10.62
- 14. Uttar Pradesh 7539.79 481.10

#### Annexure-II

(Lakh MTs)

State Quantity approved (Special Component of SGRY)

Andhra Pradesh 3.00 Chhattisgarh 0.50 Haryana 0.25

Himachal Pradesh 0.10
Jharkhand 0.40
Karnataka 2.00
Madhya Pradesh 1.00
Orissa 2.00
Rajasthan 7.00
Tamil Nadu 0.50
Uttarnchal 0.50
Uttar Pradesh 2.00

Total 19.25